

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No.438 of 2019

IN THE MATTER OF:

M/s VNR Infrastructure Ltd. ...Appellant

Vs

M/s S.S. Rail Works Pvt. Ltd.Respondent

Present:

**For Appellant: Ms. Priyanka Anand and Mr. Akshit Kapur,
Advocates**

**For Respondent: Mr. M. Amit Kumar and Mr. K. Shiva Kumar,
Advocates**

With

Company Appeal(AT)(Insolvency) No.440 of 2019

IN THE MATTER OF:

**VNR Infrastructure Ltd. ...Appellant
Through its Liquidator T.S.N. Raja**

Vs

Dy. CSTE/Const. & Anr.Respondents

Present:

**For Appellant: Ms. Priyanka Anand and Mr. Akshit Kapur,
Advocates**

**For Respondents: Mr. Rajeshwar Singh and Mr. Pankaj Kumar,
Advocates for Respondent Nos. 1 & 3**

**Mr. Aakriti Dhawan, Advocate for Respondent No.
2.**

With

Company Appeal(AT)(Insolvency) No.444 of 2019

IN THE MATTER OF:

**M/s VNR Infrastructure Ltd.
Through its Liquidator Mr. T.S.N. Raja**

...Appellant

Vs

Rama Raghava Reddy

....Respondent

Present:

**For Appellant: Ms. Priyanka Anand and Mr. Akshit Kapur,
Advocates**

For Respondent: Mr. Aakriti Dhawan, Advocate

With

Company Appeal(AT)(Insolvency) No.567 of 2019

IN THE MATTER OF:

**M/s VNR Infrastructure Ltd.
Through its Liquidator Mr. T.S.N. Raja**

...Appellant

Vs

**The Chief Engineer,
North Frontier Railways**

....Respondent

Present:

**For Appellant: Ms. Priyanka Anand and Mr. Akshit Kapur,
Advocates**

**For Respondent: Mr. Mukesh Kr. Singh Advocate for Mr. Rohit
Dhingra.**

ORDER

20.08.2019 Learned Counsel for Respondent in Company Appeal(AT)(Insolvency) No. 567 of 2019 seeks further time to file reply. Opportunity has already been given. Still as a last chance, one weeks' time is granted to file reply affidavit.

2. In other three appeals i.e., Company Appeal(AT)(Insolvency) Nos. 438, 440 and 444 of 2019 it is stated that replies have already been filed by the Respondents.

3. Learned Counsel for the Appellant wants to file rejoinder affidavit(s). Rejoinder(s) may be filed within two weeks.

4. Parties may prepare and keep ready their respective brief Written Submissions, not more than three pages, in these appeals.

List these appeals 'for Admission (After Notice)' on **9th September, 2019**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/GC